

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.128 OF 2019**

**In the matter of:**

Regal Machine tools Pvt Ltd & Ors

Appellant

Vs

Kaushy Lal & Ors

Respondent

**Present:**

Mr. Mani Bhushan Sinha, Mr. Sunil Kumar, Advocates for Appellant.

Mr. Naman Joshi, Mr. Gokul Plaha, Advocates for R1 to R4.

Mr. Nishanth Patil, Mr Vidit Monga, advocate for R5.

**ORDER**

**07.04.2021:** Written submissions have been filed by the appellant and Respondent No.1 to 4. Respondent No.5 and 6 who are stated to be proforma respondents, have not filed their written submissions. Let the matter be posted for hearing on **27<sup>th</sup> April, 2021 at 2 PM.**

**(Justice Bansi Lal Bhat)  
Acting Chairperson**

**(Dr. Ashok Kumar Mishra)  
Member (Technical)**

**Bm/gc**